

(a) whether Government's attention has been drawn to the news item captioned "Concern over paucity of funds for varsities" which appeared in the Economic Times dated 28th January, 1993;

(b) whether due to paucity of funds higher education has been affected at large; and

(c) if so, what steps Government propose to take to provide sufficient funds to UGC to meet the demand for higher education?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) Yes, Sir.

(b) The only source of funding, both plan and non-plan, for Central Universities, some Deemed Universities, and most of the Colleges of Delhi University is UGC, whereas the State Universities/Colleges are funded, totally for maintenance under non-plan, by the respective State Governments/Management. Paucity of funds may affect some developmental activities of the institutions, but basic facilities are not likely to be affected.

(c) The UGC has appointed a high-powered Committee under the Chairmanship of Justice K. Punnayya to look into the resources and finances, and to suggest norms for regulating assistance to the maintenance receiving Universities and Colleges, as also to suggest the ways to augment the resources by these institutions. The State Governments may make use of the recommendations of the Committee after its report becomes available.

Sale of Telecasting rights by BCCI

604. SHRI CHATURANAN
MISHRA:

SHRI GURUDAS DAS
GUPTA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Board of Control for Cricket in India (BCCI) sold the telecasting rights of the India-England test series played in India to Trans World International (TWI);

(b) if so, the details of the deal made in this regard;

(c) whether it is a fact that Doordarshan was not consulted before making this deal and Doordarshan had to pay huge amount to TWI/its agents in India to telecast the series through Doordarshan; and

(d) if so, what are the details in this regard and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS WITH ADDITIONAL CHARGE OF THE MINISTRY OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): (a) Yes, Sir. Trans World International (TWI) is the designee of World Production Establishment (WPE) with which Board of Control for Cricket in India (BCCI) has entered into an agreement for television coverage of the India-England test series/tour.

(b) BCCI has, under the said agreement, appointed TWI as its sole consignee/agent to sell, license or otherwise exploit throughout the territory of the World all "Exhibition Rights" in the series/tour. TWI has also been made responsible for ensuring that a "host broadcaster signal" of the series/tour is created.

(c) BCCI had been pursuing with Doordarshan the matter of payment of Rights Fee to BCCI for the right to telecast Cricket matches by Doordarshan. In the present case, however, the agreement has been concluded by BCCI with WPE/TWI without any prior intimation to Doordarshan.

An amount of Rs. 1.10 crore is to be paid by Doordarshan to BCCI as license fee and technical cost for telecast of the matches.

(d) The Government did not deem it appropriate to interfere with the deal considering the independent status of BCCI.

National Institute of Youth Development

605. SHRI V. RAJESHWAR RAO:

DR. SHRIKANT RAM-
CHANDRA JICHKAR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the present state proposal to set up the National Institute of Youth Development named after the former Prime Minister Shri Rajiv Gandhi;

(b) whether a sum of Rs. 5 crores has been provided for this institute as stated by the Minister of State for Sports and Youth Affairs at Nagpur on 8th February, 1993; and

(c) what will be in brief, the structure and function of the proposed institute?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): (a) The Government has approved the proposal for setting up of the National Institute of Youth Development named after former Prime Minister Rajiv Gandhi. Necessary formalities are being completed to register the Institute under the Societies Registration Act, 1860.

(b) The Department of Youth Affairs and Sports has projected an estimate of Rs. 5 crores for this institute over the VIIIth Five Year Plan. The ultimate allocation would depend

upon the availability of funds.

(c) The Institute shall have an Advisory Board, chaired by the Minister of State for Youth Affairs and Sports, which will have, as Members, officials from various Departments concerned, educationists, representatives from non-governmental organisations etc. The Institute shall be administered through an Executive Council, the President of which would be the Minister of State for Youth Affairs and Sports. The Director of the Institute will be the Chief Executive Officer.

The Institute will function as an advanced centre and apex body for identified training, orientation research, and extension on youth related subjects. It will also be responsible for conduct of seminars, workshops, development of relevant documentation etc.

National Literacy Mission in MP

606. SHRI DILIP SINGH JUDEV: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the National Literacy Mission (NLM) has been launched in every district of the country;

(b) how many districts in Madhya Pradesh have been left out; and

(c) the details of the progress made under the programme in other districts of Madhya Pradesh?

THE DEPUTY MINISTER FOR EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE (KUMARI SELJA): (a) As January 1993, the National Literacy Mission in Department of Education has approved of total literacy campaigns (TLC) (either fully or partially) in 182 districts in different parts of the country. Out of the total number of 466 districts in the country, it is expected to cover 345 districts under the TLC by the end of Eighth Five Year Plan.